

Statement		
Sl. No	Name of the Road	Length
		Kms.
1	Solapur-Osmanabad-Beed-Aurangabad-Dhule-Vadodara .	642
2	Bombay-Ahmednagar-Nanded-Jagdalpur .	660
3	Ratnagiri-Solapur-Nagpur .	807
4	Westal Costal Highway .	704
5	Surat-Dhule .	127
6	Aurangabad-Nanded-Hyderabad .	351
7	Indore-Amravati-Yeotmal-Chandrapur-Durg .	597
8	Aurangabad-Ajanta-Edlabad-Burhanpur .	201
9	Betul-Nagpur-Chandrapur-Pattagundam .	408
10	Amravati-Pandhrna .	96
11	Mangalwedha-Jat-Belgaum .	86
TOTAL		4679

13 SCS/ST/Obcs
 Mitigations of Grievances of SC/ST Employees in Public Sector Banks

2454. SHRI MUKUL BALAKRISHNA WASNIK : Will the Minister of FINANCE be pleased to state :

(a) whether instructions have been issued by the Government to the nationalised banks to hold quarterly meetings with SC and ST employees associations in their respective banks to discuss and solve the grievances of these employees ;

(b) if so, whether any monitoring of the meeting is being done by the Government; and

(c) the steps taken by the Government to ensure the implementation of reservation policy for Scheduled Castes and Scheduled Tribes in services of public sector banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) and (c) The Chief Executives of Nationalised banks hold meetings with the representatives of the Scheduled Caste/Scheduled Tribe associations. The periodical reports are placed before

their respective Boards, which includes informations about such meeting. The review Reports are also received by the Government once in a year. To ensure implementation of reservation policy for Scheduled Castes and Scheduled Tribes in the service of public sector banks, the public sector banks have been inter-alia advised :—

- (i) to set up Scheduled Castes/ Scheduled Tribes cells in the Head Office/Zonal and Regional Offices;
- (ii) to appoint senior level officers as Liaison Officers in the Head Office and also at Zonal and Regional Offices;
- (iii) to place before the Board of Directors, at least once a year, a report on the progress made on implementation of reservation policy for Scheduled Castes and Scheduled Tribes in the banks for review by the Board;
- (iv) to submit a copy of the Review Report for the previous year, in the prescribed proforma, to the Government for monitoring the implementation of reservation policy in the banks;
- (v) to hold discussions once a quarter at the level of the chief executives on the matters relating to reservations with the representatives of Scheduled Castes/Scheduled Tribes employees' associations functioning in the bank;
- (vi) to impart training on reservation policies to all officers and staff deployed to implement the reservations for Scheduled Castes and Scheduled Tribes.

[Translation] 174

Outstanding Debt Against Iraq

2455. SHRI VISHWANATH SHARMA : Will the Minister of COMMERCE be pleased to state :

(a) the amount of debt with interest-outstanding against Iraq;

(b) the time by which this amount is likely to be recovered; and